

LOK SABHA
UNSTARRED QUESTION NO. 2124
TO BE ANSWERED ON 02ND AUGUST, 2021

Central Taxes on Petroleum Products

2124. SHRI PARTHIBAN S.R.:

i vky; e vkj i kÑfrd xj eah

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of times central tax was increased on petroleum products such as petrol, diesel and LPG during January 2019 to January 2021;
- (b) the amount of tax being collected from petrol and diesel per litre as a result of frequent increase in taxes on petroleum products; and
- (c) whether there is any mechanism for assessing the impact of increase in prices of petrol and diesel on general public?

ANSWER

i vky; e vkj i kÑfrd xj eaky; eajkt; eah

(श्री रामेश्वर तेली)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI RAMESWAR TELI)

(a) & (b): The central taxes on petrol and diesel have been increased three times during the period January 2019 to January 2021. There has been no increase in central tax on LPG during the same period.

The amount of tax being collected from petrol and diesel (at Delhi) per litre as on 28.07.2021 is given below:

Elements	Unit	Petrol	Diesel
Excise Duty	Rs/Ltr	32.90	31.80
VAT	Rs/Ltr	23.50	13.14

(c): The impact of increase in prices of petrol and diesel can be seen in their impact on inflationary trends measured by Wholesale Price Index (WPI). The weightage of petrol and diesel in the WPI index is 1.60% and 3.10% respectively.

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